

**In the High Court of Judicature at Bombay
Ordinary Original Civil Jurisdiction
Company Petition No. 756 of 2014**

E-AUCTION SALE NOTICE

In the matter of GOL Offshore Ltd. (In Liquidation)

Pursuant to the order of Hon'ble High Court, Bombay dated January 18, 2018, offers are invited through e-auction by The Official Liquidator, High Court, Bombay for sale of following vessels of GOL Offshore Ltd. (In Liquidation):

1	Vessel Name	Gal Constructor	M. V. Malaviya Thirty	M. V. Ananya	M. V. Kanti	M. V. Malini	Great Offshore FD-1
2	Current Location	P & V Anchorage, Mumbai	Mumbai Port Anchorage	Muldwarka, Gujarat	Kattupalli Port, Tamil Nadu	Kakinada Port, Andhra Pradesh	Near Trombay at Anchorage
3	IMO Number	8758574	9333515	9193018	9146508	8521115	N.A.
4	Official Number	B 7244	3160	2789	2733	2572	M-7720
5	Type of Vessel	SPS Code Compliant Accommodation cum Hookup barge	Platform Supply Vessel	Tug (47 Tons Bollard Pull)	Tug (47.20 Tons Bollard Pull)	Tug (42 Tons Bollard Pull)	Floating Dry Dock
6	Flag	Indian	Indian	Indian	Indian	Indian	Indian
7	Year of Build	1978 Major refit in 2002	2006	2000	1998	1987	1984
8	Builder	Far East Levingston, Singapore	Brattvaag-Skipsverft, Norway	Bharati Shipyard Pvt. Ltd., Mumbai	Bharati Shipyard Pvt. Ltd., Mumbai	Cantiere Navale Ferrari, La Spezia, Italy	Southern Shipbuilding Co. Pte. Ltd., Singapore
9	Reserve Price (₹ Crore)	19.20	22.40	3.50	3.00	1.20	2.50
10	Earnest Money Deposit (EMD) in ₹ Crore	1.92	2.24	0.35	0.30	0.12	0.25

The sale is subject to confirmation by the Hon'ble High Court, Bombay.

The vessels will be sold on 'as is where is, whatever there is' basis. Each of the vessels is separate property and intending buyers are free to bid for any one or more of the above vessels.

Date of e-auction is February 23, 2018 from 12 noon to 4 p.m.

Details of e-auction are available on the website www.mstcindia.co.in, www.officialliquidatormumbai.com and www.eximbankindia.in. The e-auction will be conducted by MSTC Ltd., on their website www.mstcecommerce.com.

Prospective bidders will have to complete their online and offline registration as per Buyer's registration procedure laid down on the website of MSTC Ltd. Prospective bidders also have to deposit the Pre-Bid / Earnest Money Deposit (EMD) by way of Demand Draft / Pay Order drawn in favour of 'The Official Liquidator, High Court, Bombay,' payable at Mumbai. The Demand Draft / Pay Order towards Pre-Bid / EMD can be submitted at any office of MSTC Ltd. by February 22, 2018. On receipt of the aforesaid Pre-Bid / Earnest Money Deposit, MSTC will activate the respective bidder to participate in the e-auction proposed to be conducted by the MSTC on behalf of the Official Liquidator, High Court, Bombay.

No separate notice will be given to the Offerors, Secured creditors or Ex-directors of GOL Offshore Ltd. (In Liquidation) regarding the said sale.

The intending bidders may inspect the above vessels at their expense from February 13, 2018 to February 21, 2018 between 11 a.m. to 4 p.m.

Dated this 13th day of February 2018.

**SD/-
(VINOD SHARMA)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY**

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